

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

Dated: 23.09.2015

PRESS RELEASE

A Full Court Reference on the sad demise of Hon'ble Mr. Justice Mian Jalal-ud-Din and Hon'ble Mr. Justice Satish Chandra Mathur, former Chief Justices, High Court of J&K, has been held at Srinagar Wing of the High Court on 23rd September, 2015 at 3.30 P.M.

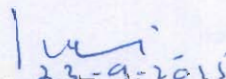
It was attended by, Mr. Jahangir Iqbal Ganai, Learned Advocate General, Judicial Officers and the Law Officers, Assistant Solicitor General, Officers of High Court.

Proceedings were conducted by Kaneez Fatima, Registrar General of High Court.

Mr. Ganai, Learned Advocate General offered the condolences and stated that Justice Jalal-ud-Din and Justice Mathur were great Jurists and Noble souls. Their Judgments are lucid and profound. They delivered many land mark judgments as Chief Justices of this High Court.

His Lordship Hon'ble the Chief Justice expressed heartfelt sympathies and condolence with the members of bereaved families and said that both the Hon'ble Chief Justices were eminent jurists. They had sharp intellect and profound knowledge of law. They were known for their administrative skill and have carved out a place for themselves in the history of this Court. Their Lordships have delivered many landmark judgments which find place of prominence in Law Journals. Both were fine human beings. Their demise has created a vacuum in the legal field, which is difficult to be filled up. Their memories will linger on in our minds for all times to come.

One minute's silence was also observed as a mark of respect to the departed soul.


(Kaneez Fatima)
Registrar General